

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1167

Dated:- 07-12-2017

In the interest of Administration, the following transfers and postings of the Judicial Officers are hereby made:-

1. Shri Imtiyaz Ahmad Lone, Sub Judge(Electricity Magistrate), Pattan is transferred and posted as Sub Judge, Uri vice Shri Khursheed-ul-Islam;
2. Shri Khursheed-ul-Islam, Sub Judge, Uri is transferred and posted as Sub Judge /Special Mobile Magistrate, Baramulla vice Shri Sushil Singh; and
3. Shri Sushil Singh, Sub Judge/ Special Mobile Magistrate, Baramulla is transferred and posted as Sub Judge (Electricity Magistrate), Pattan.

By Order


(Sanjay Dhar)

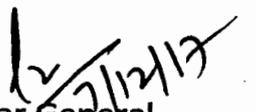
Registrar General

No:- 31972-92/GS

Dated:- 07-12-2017

Copy of above forwarded to the :-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Registrar Judicial, High Court Wing, Jammu /Srinagar for information.
5. Principal District and Sessions Judge, Baramulla for information.
6. Concerned Officers _____
..... for information and immediate compliance with the direction to move simultaneously after handing over the charge to the available Judicial / Revenue Officer.
7. Central Project Coordinator e-Court, High Court of J&K, Jammu for uploading the same on the High Court Website.
8. Deputy Registrar (Sts) and Deputy Registrar (Accounts) High Court Main Wing, Jammu for information.


Registrar General